

(d) what are the duties, responsibilities and power of Disaster Management of Central Government;

(e) whether timely warning was given to all concerned;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (g) The cyclone "Aila", which hit coastal areas of West Bengal, affected large areas in North 24 Parganas, South 24 Parganas and East Medinipur districts and the adjoining districts on 25th May, 2009. As per the information received from the State Government, 137 human lives lost, 49,994 livestock lost, 4.47 lakh ha. Cropped area affected and about 8.95 lakh houses have been fully/partially damaged due to cyclonic storm "Aila" of May 2009.

The State Governments are primarily responsible for undertaking relief and rehabilitation measures in the affected by natural calamities including cyclone. The distribution of relief on ground is the responsibility of concerned State. The Government of India supplements the efforts of the State Governments by providing financial and logistic support, where necessary.

Based on the information received from the India Metrological Department (IMD), 12 advisories were issued from 23rd May 2009 to 26th May 2009 to the West Bengal and other concerned States viz; Sikkim, Assam, Meghalaya, Arunachal Pradesh, Nagaland, Manipur, Mizoram and Tripura with the request to keep a close watch on the situation and take appropriate preparatory measures. Local IMD office in Kolkata was also in touch with the State Government.

#### **Posts of Urdu teachers in NDMC schools**

1246. SHRI RAJNITI PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of sanctioned posts of Urdu Teachers (Primary Teachers and TGTs separately) in NDMC schools;

(b) the number of teachers working on these posts on regular basis;

(c) the number of posts of Urdu Teachers on which regular appointments have not been made;

(d) whether it is a fact that vacant posts are not being filled up through promotion of eligible Urdu teachers working as primary teachers;

(e) if so, the reasons therefor and the details of promotions of Urdu teachers during the last three years; and

(f) whether there is any proposal to fill vacant posts on regular basis and if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c): The requisite information is as under:

	Number of sanctioned posts	Number of teachers working on these posts on regular basis	Number of posts on which regular appointments have not been made:
	Urdu Assistant Teachers	46	31
Urdu TGTs	16	6	10

(d) and (e) The New Delhi Municipal Council (NDMC) has informed that no post of Urdu Teachers has been filled up on promotion basis during the last three years. The reasons for not filling up the posts of Urdu Teachers on promotion basis include adoption of the amendments made by the Government of NCT of Delhi in the year 1999 in the Recruitment Rules of various categories of Teachers including TGTs by the NDMC, fixation of seniority list, etc.

(f) Yes, Sir. The NDMC has taken steps to fill up vacant posts of Urdu Teachers under both promotion and direct recruitment quota. In the case of the latter, the NDMC has already sent the requisition to the Delhi Subordinate Services Selection Board.

#### Law and order situation in Delhi

†1247. SHRI RAJNITI PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that law and order situation in Delhi is deteriorating for the last few months and the cases of serious crimes such as murder, robbery and theft are increasing;

(b) whether it is also a fact that during the month of April, 2009 there were many grave incidents of theft in South-West district of Delhi and neither these cases have been solved nor the culprits have been arrested;

(c) if so, the number of cases of thefts under various police stations of South-West district of Delhi and the action taken thereon; and

(d) the action proposed to be taken against police officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) The requisite information is given below:

Crime-head	Cases reported		% Variation
	1.1.2008 to 30.6.2008	1.1.2009 to 30.6.2009	
1	2	3	4
Murder	12	12	0
Robbery	260	257	1.15% decline